

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 419/99

Monday, the 28th day of June 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.V.Vijayan  
S/o K.A.Velayudhan  
Telecom Technical Assistant  
Telephone Exchange  
Kalamassery-683104  
R/o Kudiliparambil House  
South Kalamassery, Kochi-22.

...Applicant

(By advocate Mr M.R.Rajendran Nair)

Versus

1. The Chief General Manager  
Telecom, Kerala Circle  
Trivandrum.
2. General Manager  
Telecom District  
Ernakulam.

...Respondents.

(By advocate Mr Govind K.Bharathan, SCGSC)

The application having been heard on 28th day of June 1999,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The prayers in the original application are as follows:

- (i) To declare that the applicant is entitled to be deputed for Junior Telecom Officer training commencing on 12.4.99.
- (ii) To direct the respondents to depute the applicant for Junior Telecom Officer training commencing on 12.4.99.

2. When the application came up for hearing on 9.4.99 as the respondents' counsel sought some time to file a statement, the case was adjourned to 29.4.99, without granting the interim relief sought and observing that non-granting of the interim relief would not adversely affect the applicant if the OA is ultimately allowed.

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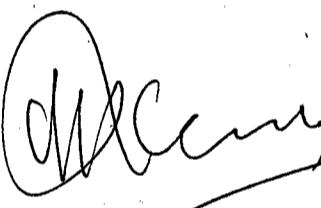
However, the respondents sought time again on 29.4.99 to get instruction and as vacation intervened in the meantime, the case had been adjourned. Today when the case came up, learned counsel on either side stated that the training has already been completed.

3. In the light of the above submission, the OA has become infructuous as the prayer sought for in this application cannot be granted effectively. Under these circumstances, the application is dismissed in limine, however, observing that it would be open for the applicant to seek appropriate reliefs if any of his legal right has been violated by not sending him for the training on 12.4.99.

There is no order as to costs.

Dated 28th June 1999.

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A. V. HARIDASAN  
VICE CHAIRMAN

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